

**From,**

**Rajiv Sharma, HJS,  
Joint Registrar (Judicial) (Services),  
High Court of Judicature  
at Allahabad**

**To,**

**The I/c Director,  
Institute of Judicial Training & Research, U.P.,  
Vineet Khand, Gomati Nagar,  
Lucknow**

**No. 291 /JR(S)/2014 Dated: Allahabad: August 21, 2014**

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**Subject: Regarding Refresher Training Programme for Additional District & Sessions Judges under 13<sup>th</sup> Finance Commission Scheme.**

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**Sir,**

With reference to your letter no. JTRI/RTFC-R-3/1582 dated 11.08.2014 on the above subject, I am directed to say that Hon'ble Court has been pleased to approve the proposal of schedule and nominate the officers mentioned at List 'A', List 'B' and List 'C' for Refresher Training Programme for Additional District & Sessions Judges under 13<sup>th</sup> Finance Commission Scheme from 25.08.2014 to 30.08.2014, 01.09.2014 to 06.09.2014 and 08.09.2014 to 13.09.2014 (excluding the name of Sri Kamal Chaudhari, Additional District & Sessions Judge, Meerut in the List-'C' at Sl. No. 36 is due to retire on 31.10.2014) at JTRI, Lucknow.

I am therefore to request you to take necessary steps accordingly.

Yours faithfully

Sd/-

**Joint Registrar (Judicial)(Services)**

**No. 291 (i)/JR(S)/2014 Dated: August 21, 2014**

Copy forwarded for information and necessary action to:

1. The Principal Secretary (Judicial) & L.R., Govt. of U.P., Lucknow with the request to kindly inform the officer concerned accordingly.
2. All the District & Sessions Judges with the request to kindly inform the officer concerned accordingly.
3. Sri Tej Bahadur Singh, Registrar, U.P. State Public Services Tribunal, Lucknow with the request to kindly participate in the aforesaid training Programme under intimation to Hon'ble Court.
4. Sri Arun Kumar Misra, Legal Advisor, Development Authority, Lucknow with the request to kindly participate in the aforesaid training Programme under intimation to Hon'ble Court.
5. Sri Praveen Kumar, Presiding Officer, Avas Evam Vikas Parishad, Agra (by registered post) with the request to kindly participate in the aforesaid training Programme under intimation to Hon'ble Court.
6. Sri Pramod Kumar-I, Judicial Member, Commercial Tax Tribunal, Jhansi (by registered post) with the request to kindly participate in the aforesaid training Programme under intimation to Hon'ble Court.
7. Sri Ram Manohar Narayan Mishra, Additional Director, Institute of Judicial Training & Research, U.P., Lucknow with the request to kindly participate in the aforesaid training Programme under intimation to Hon'ble Court.
8. Ravindra Nath Dubey, General Manager (Law), U.P. State Industrial Development Corporation, Kanpur (by registered post) with the request to kindly participate in the aforesaid training Programme under intimation to Hon'ble Court.
9. Sri Syed Aftab Husain Rizvi, Officer on Special Duty (Judicial), High Court, Allahabad with

- the request to to kindly participate in the aforesaid training Programme under intimation to Hon'ble Court.
10. Sri Shyam Shanker (Upadhyay), Legal Advisor to the Governor, Governor's Secretariat, Lucknow Government of U.P, Lucknow with the request to kindly participate in the aforesaid training Programme under intimation to Hon'ble Court.
  11. Sri Samsher Chandra Tripathi, Officer on Special Duty (Judicial) (Litigation), High Court of Judicature at Allahabad with the request to kindly participate in the aforesaid training Programme under intimation to Hon'ble Court.
  12. Sri Rajeev Bharti, Additional Director (Training), Institute of Judicial Training & Research, U.P, Lucknow with the request to kindly participate in the aforesaid training Programme under intimation to Hon'ble Court.
  13. Sri Prashant Kumar Chakravarti, Judicial Member, Commercial Tax Tribunal, Allahabad with the request to kindly participate in the aforesaid training Programme under intimation to Hon'ble Court.
  14. Sri Syed Waiz Mian, Judicial Member, Commercial Tax Tribunal, Aligarh (by registered post) with the request to kindly participate in the aforesaid training Programme under intimation to Hon'ble Court.
  15. Sri Prem Kumar Singh, Judicial Member, Commercial Tax Tribunal, Gautam Budha Nagar (by registered post) with the request to kindly participate in the aforesaid training Programme under intimation to Hon'ble Court.
  16. Sri Avnish Saxena, Joint Registrar (Judicial) (Listing), High Court of Judicature at Allahabad, Lucknow Bench, Lucknow with the request to kindly participate in the aforesaid training Programme under intimation to Hon'ble Court.
  17. Sri Deepak Raj, Registrar, Railway Claims Tribunal Principal Bench, New Delhi (by registered post) with the request to kindly participate in the aforesaid training Programme under intimation to Hon'ble Court.
  18. Sri Girjesh Kumar Pandey, Judicial Member, Commercial Tax Tribunal, Gorakhpur (by registered post) with the request to kindly participate in the aforesaid training Programme under intimation to Hon'ble Court.
  19. Sri Ravi Nath, Officer on Special Duty (Judicial), High Court of Judicature at Allahabad, Lucknow Bench, Lucknow with the request to kindly participate in the aforesaid training Programme under intimation to Hon'ble Court.
  20. Sri Alok Saxena, Judicial Member, Commercial Tax Tribunal, Ghaziabad (by registered post) with the request to kindly participate in the aforesaid training Programme under intimation to Hon'ble Court.
  21. Sri Harvir Singh, Registrar, Appellate Tribunal of Electricity, New Delhi (by registered post) with the request to kindly participate in the aforesaid training Programme under intimation to Hon'ble Court.
  22. Sri Amerika Singh, Joint Secretary (Law), U.P Public Service Commission, Allahabad with the request to kindly participate in the aforesaid training Programme under intimation to Hon'ble Court.
  23. Sri Abdul Qadir, Judicial Member, Commercial Tax Tribunal, Meerut (by registered post) with the request to kindly participate in the aforesaid training Programme under intimation to Hon'ble Court.
  24. The O.S.D. (Computer)/ I/c Computer Centre, High Court, Allahabad.

**Sd/-**  
**Joint Registrar(Judicial) (Services)**

**Refresher Training Programme on Addl. District Judges**  
(Under 13<sup>th</sup> Finance Commission Scheme)  
**Duration: 25.08.2014 to 30.08.2014**

Sl. No.	Batch	I.D.	Name	Designation	Place of Posting
1.	1985	5271	SYED FARIDUDDIN ASHRAF	Addl. District Judge	Ramabai Nagar
2.	1985	5273	CHANDRA BHUSHAN SINGH	Addl. District Judge	Kannauj
3.	2007	6554	DEVENDRA SINGH	Addl. District Judge	Pratapgarh
4.	1985	5274	CHANDRA SHEKHAR PRASAD	Addl. District Judge	Shahjahanpur
5.	1985	5275	TEJ BAHADUR SINGH	Registrar U.P State Public Services Tribunal	Lucknow
6.	1985	5276	GANESH MOHAN SHARMA	Addl. District Judge	Aligarh
7.	1985	5277	SURENDRA PAL SINGH	Spl. Secy. & Addl. L.R. (Judicial) Government of U.P.	Lucknow
8.	1985	5278	ARUN KUMAR MISRA	Legal Adviser Development Authority	Lucknow
9.	1985	5279	SANTOSH KUMAR PANDEY	Addl. District Judge	Ramabai Nagar
10.	1985	5281	BRIJESH KUMAR PANDEY	Addl. District Judge	Lucknow
11.	1985	5282	NEERAJ NIGAM	Addl. District Judge	Agra
12.	1985	5283	ALLAH RAKHAI	Addl. District Judge	Lakhimpur Kheri
13.	1985	5284	VIDYA SHANKER PATEL	Addl. District Judge	Moradabad
14.	1985	5285	GOVIND BALLABH(SHARMA)	Addl. District Judge	Ghaziabad
15.	1985	5286	YOGESH CHANDRA TRIPATHI	Addl. District Judge	Pilibhit
16.	1985	5288	MAHIPAT SINGH VERMA	Addl. District Judge	Chandauli
17.	1985	5289	KRISHNA KUMAR ASTHANA	Addl. District Judge	Agra
18.	1985	5290	PRAVEEN KUMAR	Presiding Officer Avas Avam Vikas Parishad	Agra
19.	1985	5291	SUBA SINGH	Addl. District Judge	Saharanpur
20.	1985	5292	SMT. JAI SHREE AHUJA	Addl. District Judge	Muzaffar Nagar
21.	1985	5294	PRAMOD KUMAR-I	Judicial Member Commercial Tax Tribunal	Jhansi
22.	1985	5295	SMT. RENU AGARWAL	Addl. District Judge	Varanasi
23.	1985	5297	MUKTESHWAR PRASAD-II	Addl. District Judge	Jalaun at Orai
24.	1985	5298	AMAR NATH SINGH	Addl. District Judge	Gorakhpur
25.	1985	5299	PREM MOHAN SINGH	Addl. District Judge	Kasganj(Kanshi Ram N)
26.	1985	5300	VISHESH SHARMA	Addl. District Judge	Chandausi- Moradabad
27.	1985	5301	MANGAL PRASAD	Addl. District Judge	Meerut
28.	1985	5306	CHANDRA BHAN-III	Addl. District Judge	Etah
29.	1986	5330	ASHOK KUMAR SINGH-III	Addl. District Judge	Lucknow
30.	1986	5333	VINAY KUMAR MISHRA	Addl. District Judge	Agra
31.	1986	5334	SHRI KANT VERMA	Addl. District Judge	Hardoi
32.	1986	5335	RAMESH GUPTA	Addl. District Judge	Mainpuri
33.	1986	5337	SURENDRA KUMAR YADAV	Addl. District Judge	Gorakhpur
34.	1986	5338	KAUSHALENDRA KUMAR SINHA	Addl. District Judge	Bulandshahar
35.	1986	5339	GAURI SHANKER GUPTA	Addl. District Judge	Hathras

36.	1986	5341	LAL CHANDRA-II	Addl. District Judge	Ghazipur
37.	1986	5342	PURNENDU KUMAR SRIVASTAVA	Addl. District Judge	Gorakhpur
38.	1986	5343	SMT. NEERJA SINGH	Addl. District Judge	Lucknow
39.	1986	5346	BUDDHI RAM	Addl. District Judge	Jaunpur
40.	1986	5347	RAGHVENDRA	Addl. District Judge	Allahabad
41.	1986	5348	ARVIND KUMAR PANDEY	Addl. District Judge	Lakhimpur Kheri
42.	1986	5349	SMT. ALKA SRIVASTAVA	Addl. District Judge	Rampur
43.	1986	5350	VIDYA PRAKASH PATHAK	Addl. District Judge	Mathura
44.	1986	5351	MOHD. AZAHAR HUSAIN IDRISI	Addl. District Judge	Sitapur
45.	1986	5353	RAM BABU SHARMA	Addl. District Judge	Kanpur Nagar
46.	1986	5354	RAM MANOHAR NARAYAN MISHRA	Addl. Director	JTRI, UP, Lucknow
47.	1986	5355	SHRI NATH SINGH	Addl. District Judge	Sitapur
48.	1986	5356	SUSHIL KUMAR-II	Addl. District Judge	Hapur-Ghaziabad

**Refresher Training Programme on Addl. District Judges**  
(Under 13<sup>th</sup> Finance Commission Scheme)  
**Duration: 01.09.2014 to 06.09.2014**

Sl. No.	Batch	I.D.	Name	Designation	Place of Posting
1.	1984	5222	VINOD KUMAR-II	Addl. District Judge	Hathras
2.	1984	5223	MAHENDRA SINGH-II	Addl. District Judge	Auraiya
3.	2007	6540	SAKET BIHARI 'DEEPAK'	Addl. District Judge	Mirzapur
4.	1984	5226	BIKANOOR RAM	Addl. District Judge	Etawah
5.	2007	6541	VINAI KUMAR DWIVEDI	Addl. District Judge	Varanasi
6.	1984	5231	RAM ADHAR RAM	Addl. District Judge	Etah
7.	2007	6542	RAVINDRA NATH DUBEY	General Manager (Law), U.P. State Industrial Dev. Corpo.	Kanpur
8.	1985	5234	OM PRAKASH TRIPATHI	Addl. District Judge	Saharanpur
9.	1985	5235	NAVEEN SRIVASTAVA	Addl. District Judge	Ramabai Nagar
10.	2007	6543	PRASHANT MISHRA	Addl. District Judge	SantKabirN at Khalilabad
11.	1985	5236	BABU LAL KESHARWANI	Addl. District Judge	Lucknow
12.	1985	5237	RAM KRISHNA SHUKLA	Addl. District Judge	Agra
13.	1985	5238	UMESH CHANDRA SHARMA	Addl. District Judge	Meerut
14.	2007	6544	TARUN SAXENA	Addl. District Judge	Kannauj
15.	1985	5240	SYED AFTAB HUSAIN RIZVI	O.S.D. (Judicial) High Court	Allahabad
16.	1985	5241	SOHAN LAL SRIVASTAVA	Addl. District Judge	Rai Bareli
17.	1985	5242	SHYAM SHANKER (UPADHYAY)	Legal Advisor to Governor Governor's Secretariat	Lucknow
18.	2007	6545	BHANU DEO SHARMA	Addl. District Judge	Shahjahanpur
19.	1985	5244	SAMSHER CHANDRA TRIPATHI	O.S.D. (Jud.) (Litigation) High Court	Allahabad
20.	1985	5245	FARIDUL HAQUE	Addl. District Judge	Faizabad
21.	1985	5246	SUDHIR KUMAR-II	Addl. District Judge	Hamirpur
22.	2007	6546	SUDHIR KUMAR-V	Addl. District Judge	Bulandshahar
23.	1985	5247	ARVIND KUMAR SINGH-I	Addl. District Judge	Kanpur Nagar
24.	1985	5248	MOHD. HUSAIN	Addl. District Judge	Faizabad
25.	1985	5249	LAL BAHADUR-II	Addl. District Judge	Mathura
26.	2007	6547	RAJEEV BHARTI	Addl. Director (Trg.)	JTRI, UP, Lucknow
27.	1985	5250	SURYA KUMAR SINGH	Addl. District Judge	Mirzapur
28.	1985	5251	NAG NARAIN RAI	Addl. District Judge	Lakhimpur Kheri
29.	1985	5252	VINOD KUMAR SRIVASTAVA-IV	Addl. District Judge	Lucknow
30.	2007	6548	PADAM NARAIN MISHRA	Addl. District Judge	Pratapgarh
31.	1985	5253	SANJAY	Addl. District Judge	Agra
32.	1985	5254	AJAY TYAGI	Addl. District Judge	Moradabad
33.	2007	6549	LAKSHMI KANT SHUKLA	Addl. District Judge	Hardoi
34.	1985	5257	PRASHANT KUMAR CHAKRAVARTI	Judicial Member Commercial Tax Tribunal	Allahabad
35.	1985	5259	SUDEEP KUMAR BANERJEE	Addl. District Judge	Agra
36.	1985	5260	SYED WAIZ MIAN	Judicial Member Commercial Tax Tribunal	Aligarh
37.	2007	6550	JAI PRAKASH TIWARI	Addl. District Judge	Basti
38.	1985	5261	HARISH KUMAR-I	Addl. District Judge	Bareilly
39.	1985	5262	VIJAY KUMAR AGRAWAL	Addl. District Judge	Moradabad

40.	1985	5263	ASHOK KUMAR MISHRA	Addl. District Judge	Agra
41.	2007	6551	JAI PRAKASH YADAV	Addl. District Judge	Basti
42.	1985	5264	AKHILESH KUMAR TIWARI	Addl. District Judge	Rai Bareli
43.	1985	5265	SATYA PRAKASH NAIK	Addl. District Judge	Barabanki
44.	2007	6552	ANIL KUMAR VERMA	Addl. District Judge	Shahjahanpur
45.	1985	5268	DINESH KUMAR SINGH-II	Addl. District Judge	Lucknow
46.	1985	5269	KRISHNA KUMAR-IV	Addl. District Judge	Lakhimpur Kheri
47.	2007	6553	CHANDRODAY KUMAR	Addl. District Judge	Pilibhit
48.	1985	5270	AJAI KUMAR SRIVASTAVA-I	Addl. District Judge	Bareilly

**Refresher Training Programme on Addl. District Judges**  
(Under 13<sup>th</sup> Finance Commission Scheme)  
**Duration: 08.09.2014 to 13.09.2014**

Sl. No.	Batc h	I.D.	Name	Designation	Place of Posting
1.	1984	5174	MOHD. ASLAM	Addl. District Judge	Varanasi
2.	1984	5175	PREM KUMAR SINGH	Judicial Member, Commercial Tax Tribunal	G.B. Nagar
3.	1984	5176	KRISHNA KANT PANDEY	Addl. District Judge	Aligarh
4.	2007	6527	AVNISH SAXENA	Jt. Registrar (Jud.) (Listing), High Court	Lucknow
5.	1984	5177	ANIL KUMAR GUPTA	Addl. District Judge	Mathura
6.	1984	5178	PIYUSH CHANDRA SRIVASTAVA	Spl. Secy. & Addl. L.R. (Judicial), Govt. of U.P	Lucknow
7.	1984	5179	DEEPAK RAJ	Registrar Railway Claims Tribunal, Prin. Bench	New Delhi
8.	2007	6528	ASHOK KUMAR SINGH-VII	Addl. District Judge	Azamgarh
9.	1984	5180	SHASHI MAULI TIWARI	Addl. District Judge	Lucknow
10.	1984	5181	GHAN SHYAM PATHAK	Spl. Secy. & Addl. L.R. (Judicial), Government of U.P	Lucknow
11.	1984	5182	NIRAJ KUMAR SANGAL	Addl. District Judge	Maharajganj
12.	2007	6529	ANIL KUMAR JHA	Addl. District Judge	Ghaziabad
13.	1984	5183	ANIL KUMAR OJHA	Spl. Secy. & Addl. L.R. (Judicial) Government of U.P	Lucknow
14.	1984	5185	UPENDRA KUMAR	Addl. District Judge	Bulandshahar
15.	1984	5188	GIRJESH KUMAR PANDEY	Judicial Member, Commercial Tax Tribunal	Gorakhpur
16.	2007	6530	MADAN PAL SINGH	Addl. District Judge	Meerut
17.	1984	5189	SANTOSH KUMAR VISHWAKARMA	Spl. Sec .& Addl.L.R. (Judicial/Legis) Government of U.P	Lucknow
18.	1984	5190	JAI KRISHNA TEWARI	Addl. District Judge	Meerut
19.	1984	5191	MUKESH PRAKASH	Addl. District Judge	Anoopshahar- Bulandshahar
20.	2007	6531	RAVI NATH	O.S.D. (Judicial) High Court	Lucknow
21.	1984	5192	LOKENDRA KUMAR RATHI	Addl. District Judge	Azamgarh
22.	1984	5193	ALOK SAXENA	Judicial Member Commercial Tax Tribunal	Ghaziabad
23.	1984	5194	RAJENDRA KUMAR-III	Addl. District Judge	Mathura
24.	2007	6532	HARVIR SINGH	Registrar Appll. Tribunal of Electricity	New Delhi
25.	1984	5196	AMERIKA SINGH	Jt. Secretary (Law) U.P. Public Service Commission	Allahabad
26.	1984	5197	SMT. SADHANA RANI (THAKUR)	Addl. District Judge	Deoria
27.	2007	6533	ZAFEER AHMAD	Addl. District Judge	Lakhimpur Kheri
28.	1984	5198	CHANDRA MAULI SHUKLA	Spl.Sec.& Addl.L.R. (Judicial/Legis) Government of U.P	Lucknow
29.	1984	5199	RAJENDRA CHAND	Addl. District Judge	Kanpur Nagar
30.	2007	6534	BABBU SARANG	Addl. District Judge	Bijnor

31.	1984	5203	HARI HAR PRASAD YADAV	Addl. District Judge	Budaun
32.	1984	5204	DAMODAR SINGH	Addl. District Judge	Jaunpur
33.	1984	5205	ABDUL QADIR	Judicial Member Commercial Tax Tribunal	Meerut
34.	2007	6535	AJAY KUMAR-II	Addl. Director (Admin.) Inst. of Judl. Training & Research	Lucknow
35.	1984	5206	NARENDRA DEO MISHRA	Addl. District Judge	Fatehpur
36.	1984	5207	KAMAL CHAUDHARI	<b>Due to Retire on 31.10.14</b>	<b>Meerut</b>
37.	1984	5208	SUBEDAR YADAV	Addl. District Judge	Bahraich
38.	2007	6536	CHAWAN PRAKASH	Addl. District Judge	Saharanpur
39.	1984	5209	NISAMUDDIN	Addl. District Judge	Moradabad
40.	1984	5210	SURESH SINGH YADAV	Addl. District Judge	Firozabad
41.	1984	5211	ASHOK KUMAR BHARDWAJ	Spl.Sec.& Addl. LR (Sansdiya Karya Vibhag) Government of U.P.	Lucknow
42.	2007	6537	RAMESHWAR	Addl. District Judge	Etawah
43.	1984	5214	KAMLA SINGH YADAV	Addl. District Judge	Hardoi
44.	1984	5215	JAI PAL SINGH-III	Addl. District Judge	Etawah
45.	2007	6538	DINESH CHAND	Addl. District Judge	Muzaffar Nagar
46.	1984	5218	BRAJENDRA SINGH-III	Addl. District Judge	Etawah
47.	1984	5219	JANG BAHADUR SINGH-III	Addl. District Judge	Sitapur
48.	2007	6539	DIVESH CHANDRA SAMANT	Addl. District Judge	Faizabad